

far, applications for import of machinery and equipment required for the above project valuing about Rs. 5.74 crores have been received and licences have been issued for Rs. 4.12 crores. The Licensing Authorities have been asked to expedite the grant of licences in the remaining cases. The colliery companies are also constantly being persuaded to submit applications for import licences expeditiously so that the loan is utilised by due dates.

Reviewing Committee for Survey of India

226. **Shrimati Maimoona, Sultan:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the reviewing committee for Survey of India and the National Atlas Organisation has submitted its final report to the Union Government;

(b) if so, what are the main recommendations of the Reviewing Committee; and

(c) what decisions Government have taken thereon?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) to (c). Yes, Sir. The report is under consideration by the Government. It will be placed upon the Table of the House in appropriate time.

All India Sports Congress

227. **Shri Karni Singhji:** Will the Minister of Education be pleased to state:

(a) whether the proposals made during the All India Sports Congress have been implemented; and

(b) if not, whether Government will indicate a phased programme for implementation of the proposals?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). The All India Council of Sports—a body set up by this Ministry for advice in all

matters pertaining to Sports and Games—considered recently the various recommendations made by the First All India Sports Congress and expressed its view thereon. These are now receiving the attention of Government.

Students Funds in Delhi

228. { **Shri P. K. Ghosh:**
Shri Y. N. Singha:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that there are numerous complaints from the student class against the diversion of students society funds, games funds and college building funds by the managements of various aided colleges in the Capital; and

(b) if so, what action Government have taken to stop such exploitation of students funds?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir.

(b) Does not arise.

National Museum, Delhi

229. { **Shri Narendra Singh Mahid:**
Shri Solanki:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that entrance to the National Museum in New Delhi is free on Sundays and Holidays, and on Fridays the entrance is by tickets of Re. 1 each, and during the rest of the week at 25 nP. each; and

(b) if so, what is the reason that visitors are charged Re. 1 on Fridays and 25 nP. on other days?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). Yes, Sir. It is the practice in most countries to charge an entrance fee to such

museums, and there are special days when fees are higher to restrict admissions to scholars and others interested in the study of art objects. In order to encourage the public to visit museums, admission to the National Museum is free on Sundays and holidays, and on other days, fees are charged as mentioned in the Question.

Barauni Refinery

230. { Dr. Ranen Sen:
Shri Dinen Bhattacharya:

Will the Minister of Mines and Fuel be pleased to state:

(a) how much refined oil would be available to West Bengal after Barauni Refinery starts functioning;

(b) how much will be available to Bihar and Uttar Pradesh; and

(c) what is the amount of present supply from Calcutta region by the private firms like Burmah-Shell, Esso and Caltex?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Approximately 300,000 tons per year from Barauni Refinery.

(b) Approximately 1.4 million tons per year.

(c) About 650,000 tons of petroleum products were imported at Calcutta during the year 1961. This quantity also includes products from the Caltex Refinery at Visakhapatnam.

अखिल भारतीय सेवाओं में विभागीय उम्मीदवारों को सुविधायें

२३२. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री ८ अगस्त, १९६२ के अतारांकित प्रश्न संख्या ३०६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि आई० ए० एस० तथा अन्य सम्बद्ध सेवाओं की प्रतियोगिता परीक्षाओं में पास होने वाले विभागीय उम्मीदवारों को

द्वितीय श्रेणी के पदों पर नियुक्त करने की समान सुविधायें देने का जो प्रश्न विचाराधीन था उसके बारे में क्या निश्चय किया गया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बातार) : सरकार मामले पर विचार कर रही है ।

दिल्ली विश्वविद्यालय में पुस्तकालय विज्ञान का पाठ्यक्रम

२३३. श्री बागड़ी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) कितने व्यक्तियों को अब तक डैपूटेशन पर दिल्ली विश्वविद्यालय लाइब्रेरी साइन्स डिप्लोमा कोर्स के लिये भेजा गया ;

(ख) यदि कोई व्यक्ति नहीं भेजे गये तो क्यों ; और

(ग) कितने प्रार्थना-पत्र शिक्षा विभाग दिल्ली प्रशासन द्वारा दिल्ली विश्वविद्यालय को भेजे गये और उनमें से कितने व्यक्ति चुने गये ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) शैक्षणिक वर्ष १९५६-६० से आरम्भ होने वाले पिछले ४ वर्षों में डिप्लोमा पाठ्यक्रमों के लिये कुल ८३ व्यक्ति प्रतिनियुक्ति पर भेजे गए । इनमें से ७६ विभिन्न राज्य सरकारों तथा सात भारत सरकार द्वारा प्रतिनियुक्त किए गए ।

(ख) प्रश्न नहीं उठता ।

(ग) (१) शिक्षा विभाग, दिल्ली द्वारा आगे भेजे गए (१९५६-६० से आरम्भ होने वाले ४ शैक्षणिक सत्रों के लिए) आवेदन-पत्रों की कुल संख्या : ८

(२) चुने गए व्यक्तियों की संख्या : २